

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 G. NANDA HOPAC

2. Granta

ORDER

Counsel for petitioner called but absent. No representation. Counsel for respondents present and prayed time for submissions. Time extended at request. Put up on <u>06.07.2017 at 10.30 A.M.</u>

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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